

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 13899 of 2013

(Arising out of OIA-181/2013-AHD-II-CE/AK/COMMR-A-/AHD Dated- 26.09.2013
passed by Commissioner of Central Excise-AHMEDABAD-II)

Gurjargravures Pvt Ltd

47/48 ODHAV INDUSTRIAL TOWNSHIP,
ODHAV, AHMEDABAD-GUJARAT

.....Appellant

VERSUS

C.C.E. Ahmedabad-ii

CUSTOM HOUSE... FIRST FLOOR,
OLD HIGH COURT ROAD, NAVRANGPURA,
AHMEDABAD, GUJARAT-380009

.....Respondent

APPEARANCE:

Shri S. Bissa, Advocate appeared for the Appellant

Shri Tara Prakash (Assistant Commissioner) Authorised Representative for
the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER(JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING:06.09.2022

DATE OF DECISION:06.09.2022

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 12445 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha